## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 69/2003 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J) SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2016

NAME OF THE COMPANY: M/s. Vijay Khanna & Ors. V/s. M/s V.K. Kapoor Associates Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

5	S.NO.	NAME	DESIGNATION	REPRESEN'	TATION	SIGNATURE
1	RS	Bhalla	PCS.	Rs	03/2	spenatie.
2	٧K	Kapoor		Ra	lund	1) Kumun Kaprson

## ORDER

The respondent has adopted a recalcitrant and obdurate attitude in this case and has wilfully disobeyed the directions for compliance of the orders of this Bench.

 Ld. Counsel for the petitioner submits that he shall be filing a proper application for contempt and prays for an adjournment. At his request, matter is adjourned to 11.08.2016.

> (Ina Malhotra) Member Judicial

> > Sd1-

(R.Varadharajan) Member Judicial